

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 1149/Confdl./2017
II-3-1/2017

Bilaspur, dated 31/10/2017

Copy of Order/endt no. 9987/3005/XXI-B/C.G./2017 dated 28.10.2017 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Private Secretary to Registrar (Vigilance/ I. & E./ Computerization/ P.P.S. to Hon'ble the Chief Justice), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (17) District & Sessions Judge, Dakshin Bastar (Dantewara) for information and necessary action. He is directed to ensure that Shri Umesh Kumar Chauhan hands over the charge of Civil Judge Class-I & Chief Judicial Magistrate, Dakshin Bastar (Dantewara) on 07.11.2017 A.N.
- (18) Shri Umesh Kumar Chauhan, Civil Judge Class-I & Chief Judicial Magistrate, Dakshin Bastar (Dantewara). He is directed to send an acknowledgment of receipt of this endorsement to this Registry at the earliest and hand over the charge of Civil Judge Class-I & Chief Judicial Magistrate, Dakshin Bastar (Dantewara) on 07.11.2017 A.N.
- (19) Joint Registrar (S. & A. Cell/ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (20) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ Civil/ Central Filing & Copying/R.G./E./M.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Deputy Registrars (Civil/ Criminal / Works / Vigilance & I. and E./ D.E./ A.R.(J.)/Dispatch/Central Filing/Pay Bill), High Court of Chhattisgarh, Bilaspur for information.
- (25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (26) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ R.G./ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (27) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

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(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT
MAHANADI BHAWAN, CAPITOL COMPLEX,
MANTRALAYA, NAYA RAIPUR.**

ORDER

Naya Raipur, dated 28.10.2017.

No. /3005/XXXI-B/C.G/17, State Government, hereby, accepts the resignation of Shri Umesh Kumar Chauhan, Civil Judge Class-I & Chief Judicial Magistrate, Dakshin Bastar Dantewara (C.G.) with effect from 08th November, 2017.

**By order and in the name of the
Governor of Chhattisgarh,**

(Ravishankar Sharma)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Naya Raipur, dated 28.10.2017

Endt. No. 9987 /3005/XXXI-B/C.G./2017

Copy forwarded to,-

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No.1121/II-3-1/2017/Confdl./2017, Bilaspur, dated 13.10.2017,
 2. Accountant General, Chhattisgarh, Raipur (C.G.),
 3. Shri Umesh Kumar Chauhan, Civil Judge Class-I & Chief Judicial Magistrate, Dakshin Bastar (Dantewara) (C.G.),
 4. Private Secretary to Hon'ble Law Minister for perusal of Hon'ble Minister,
 5. Staff Officer to Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Mantralaya, Naya Raipur for perusal,
 6. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Naya Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary),
- for information and necessary action.

(Vijay Kumar Hota)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department.